

No.A.0705/2011(II)[81]

NOTIFICATION

[I]

The Honourable the Acting Chief Justice and Judges of the High Court of Gujarat are pleased to pass the order of posting of following Officers working in the cadre of Senior Civil Judge:

- 1 **Mr.B.H.Thaker**, Chief Metropolitan Magistrate, Ahmedabad, to be Principal Senior Civil Judge, Mahesana, vice Mr.S.B.Patel, promoted.
- 2 **Mr.J.K.Pandya**, 6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda at Nadiad, vice Mr.S.P.Bhatt.

Note: The orders of transfer and postings of Mr.B.H.Thaker, Chief Metropolitan Magistrate, Ahmedabad and Mr.J.K.Pandya, 6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, issued vice High Court Notification No.0705/2011(II)/61, dated 12th August, 2011, be treated as cancelled.

[I I]

Their Lordships are further pleased to pass the order of posting of following Officers promoted to the cadre of Senior Civil Judge:

- 1 **Mr.S.S.Joshi**, Principal Civil Judge and JMFC, Danta, on promotion, to be Judge, Small Cause Court, Ahmedabad.
- 2 **Mr.A.Y.Vakani**, Principal Civil Judge and JMFC, Halvad, on promotion, to be Metropolitan Magistrate, Ahmedabad.
- 3 **Mr.D.D.Buddhdev**, Additional Civil Judge and JMFC, Gondal, on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh at Veraval.
- 4 **Mr.A.U.Jujara**, Principal Civil Judge and JMFC, Hansot, on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.R.P.Patel.
- 5 **Ms.J.R.Dodiya**, Additional Civil Judge and JMFC, Sabarkantha at Himatnagar, on promotion, to be 14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Mr.K.A.Anjaria.
- 6 **Ms.A.H.Dave**, JMFC (1st Court), Vadodara, on promotion, to be 15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.Divyang C.Trivedi.

- 7 **Mr.C.H.Shah**, Principal Civil Judge and JMFC, Chanasma , on promotion, to be 4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, vice Mr.J.N.Thakkar.
- 8 **Mr.G.R.Soni**, Principal Civil Judge and JMFC, Sanand , on promotion, to be 14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot, vice Ms.S.M.Solanki.
- 9 **Mr.H.H.Kanara**, Principal Civil Judge and JMFC, Upleta , on promotion, to be 6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand, vice Mrs.T.J.jadav.
- 10 **Mr.M.A.Tailor**, Principal Civil Judge and JMFC, Khambha , on promotion, to be 15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat, vice Ms.B.S.Shah.
- 11 **Mr.J.I.Patel**, Additional Civil Judge and JMFC, Modasa, on promotion, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Sabarkantha at Modasa.
- 12 **Mr.Z.A.Sindhi**, Additional Civil Judge and JMFC, Mahesana , on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.R.G.Devdhara.
- 13 **Ms.P.N.Dave**, Principal Civil Judge and JMFC, Mahemadabad, on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Navsari, vice Mr.Bhanushanker G.Dave, promoted.
- 14 **Mr.N.S.Siddique**, Principal Civil Judge and JMFC, Kheralu , on promotion, to be 4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Narmada at Rajpipla, vice Mr.R.V.Oza.
- 15 **Mr.C.K.Munshi**, Principal Civil Judge and JMFC, Sidhpur , on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand.
- 16 **Mr.S.A.Nakum**, Principal Civil Judge and JMFC, Vapi , on promotion, to be 5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad.
- 17 **Mr.M.P.Chaudhari**, Additional Civil Judge and JMFC, Gandhinagar , on promotion, to be 5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar, vice Mr.R.B.Marfatiya.
- 18 **Mr.A.V.Hirpara**, JMFC (Municipal), Surat , on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ankleshwar, vice Ms.R.M.Asodiya.
- 19 **Mr.U.M.Vyas**, Additional Civil Judge and JMFC, Mahemadabad, on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Amreli.
- 20 **Mr.H.H.Gandhi**, Principal Civil Judge and JMFC, Jetpur , on promotion, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dhoraji.

- 21 **Mr.G.J.Shah**, Additional Civil Judge and JMFC, Vijapur , on promotion, to be 15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot.
- 22 **Mr.P.J.Chaudhary**, Principal Civil Judge and JMFC, Thasra , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot at Morbi.
- 23 **Mr.A.J.Kanani**, Principal Civil Judge and JMFC, Ranavav, on promotion, to be 8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.R.G.Barot.
- 24 **Mr.A.K.Shah**, Principal Civil Judge and JMFC, Jhalod , on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kalol (N.G).
- 25 **Mr.Y.N.Patel**, Principal Civil Judge and JMFC, Bhiloda, on promotion, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar at Khambhalia.
- 26 **Mr.P.P.Shah**, Additional Civil Judge and JMFC, Valsad , on promotion, to be 6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Valsad.
- 27 **Mr.D.J.Mehta**, JMFC (2nd Court), Vadodara, on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Porbandar, vice Ms.P.V.Pandya.
- 28 **Mr.J.G.Bagga**, Principal Civil Judge and JMFC, Petlad , on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot at Gondal.
- 29 **Mr.K.S.Makhija**, Principal Civil Judge and JMFC, Dholka, on promotion, to be Judge, Small Cause Court, Ahmedabad.
- 30 **Ms.B.K.Chandarana**, Principal Civil Judge and JMFC, Keshod , on promotion, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Dhrangadhra, vice Mr.H.P.Mehta.
- 31 **Ms.H.M.Pavar**, Principal Civil Judge and JMFC, Sankheda , on promotion, to be 16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat.
- 32 **Mr.A.M.Memon**, JMFC (1st Court), Surat, on promotion, to be 16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat.
- 33 **Ms.Saranga V.Vyas**, Additional Civil Judge and JMFC, Kheda at Nadiad , on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda at Nadiad.
- 34 **Mrs.Z.V.Trivedi**, 2nd Additional Civil Judge and JMFC, Mahesana, on promotion, to be 8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.N.N.Thakkar.

- 35 **Ms.B.H.Somani**, Officer in the cadre of Civil Judge, at present working on deputation as Registrar, City Civil Court, Ahmedabad , on promotion and repatriation and relief from the present assignment, to be Judge, Small Cause Court, Ahmedabad.
- 36 **Ms.M.R.Shukla**, Additional Civil Judge and JMFC, Ahmedabad (Rural) , on promotion, to be 9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural), vice Mr.P.M.Sayani.
- 37 **Mr.M.S.Baqui**, JMFC (Railways), Godhra , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Panchmahals at Godhra, vice Mr.D.J.Shah.
- 38 **Mr.B.D.Goswami**, Principal Civil Judge and JMFC, Bagasara-Wadia, on promotion, to be Metropolitan Magistrate, Ahmedabad.
- 39 **Mr.P.P.Purohit**, Principal Civil Judge and JMFC, Rajula, on promotion, to be 16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara, vice Mr.S.I.Bhorania.
- 40 **Mrs.A.A.Vyas**, Additional Civil Judge and JMFC, Bharuch, on promotion, to be 16th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot.
- 41 **Mr.B.H.Kapadia**, JMFC (3rd Court), Vadodara, on promotion, to be 17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara.
- 42 **Mr.V.P.Agrawal**, Principal Civil Judge and JMFC, Kadi , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Navsari, vice Mr.P.S.Joshi.
- 43 **Mr.B.L.Choithani**, Principal Civil Judge and JMFC, Dhandhuka , on promotion, to be 8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch, vice Ms.N.R.Pandit.
- 44 **Mr.M.F.Khatri**, Principal Civil Judge and JMFC, Vyara-Nizar , on promotion, to be 17th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot.
- 45 **Mr.V.B.Rajput**, Principal Civil Judge and JMFC, Lunawada , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Patan, vice Mr.A.S.Thakkar.
- 46 **Ms.H.S.Dave**, Additional Civil Judge and JMFC, Kachchh At Bhuj , on promotion, to be 5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kachchh at Bhuj.
- 47 **Ms.H.D.Pandit**, Additional Civil Judge and JMFC, Panchmahals at Godhra, on promotion, to be 4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Panchmahals at Godhra, vice Mr.J.D.Suthar.
- 48 **Ms.B.C.Thakkar**, Additional Civil Judge and JMFC, Bardoli, on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bardoli.

- 49 **Mr.S.B.Mansuri**, Additional Civil Judge and JMFC, Kalol (N.G), on promotion, to be 11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar, vice Mr.S.J.Brahmbhatt.
- 50 **Mr.S.C.Gandhi**, JMFC (Traffic), Vadodara, on promotion, to be 18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara.
- 51 **Mr.S.V.Mansuri**, Principal Civil Judge and JMFC, Khambhat, on promotion, to be 2nd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Sabarkantha at Idar.
- 52 **Mr.P.H.Sharma**, Additional Civil Judge and JMFC, Vadodara, on promotion, to be 19th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara.
- 53 **Mr.V.A.Buddha**, Principal Civil Judge and JMFC, Patdi , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Deesa, vice Mr.M.F.Mandli.

[III]

Their Lordships are further pleased to promote following Officers on ad-hoc basis in the cadre of Senior Civil Judge on the posts created by Government Resolution, Legal Department, No. CCA/102010/964/D, dated 17/5/2010 and also pass orders of their posting as under:

- 54 **Mr.H.G.Pandya**, Principal Civil Judge and JMFC, Kodinar, on promotion, to be 10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural).
- 55 **Mr.C.S.Adhyaru**, 2nd Additional Civil Judge and JMFC, Gandhinagar , on promotion, to be 6th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar
- 56 **Mr.P.N.Raval**, Principal Civil Judge and JMFC, Padra , on promotion, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vijapur.
- 57 **Mr.A.S.Vyas**, Principal Civil Judge and JMFC, Vagra, on promotion, to be 18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot.
- 58 **Ms.N.G.Surati**, Additional Civil Judge and JMFC, Porbandar , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Porbandar, vice Mr.B.A.dave.
- 59 **Mr.J.A.Dave**, Additional Civil Judge and JMFC, Dholka , on promotion, to be 4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Deesa.
- 60 **Mr.M.A.Mirza**, Principal Civil Judge and JMFC, Devgadh-Baria, on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandhinagar.

- 61 **Mr.B.B.Jadav**, Principal Civil Judge and JMFC, Mangrol(J) , on promotion, to be 8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand.
- 62 **Mr.R.V.Mandani**, Principal Civil Judge and JMFC, Gariadhar, on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Junagadh, vice Mr.S.G.Mansuri.
- 63 **Mr.P.M.Unadkat**, Additional Civil Judge and JMFC, Navsari , on promotion, to be 4th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Navsari, vice Mr.H.H.Thakkar.
- 64 **Mr.M.B.Kotak**, Principal Civil Judge and JMFC, Vallabhipur , on promotion, to be 8th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kheda at Nadiad.
- 65 **Mr.V.V.Shah**, Principal Civil Judge and JMFC, Amod, on promotion, to be 19th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Rajkot.
- 66 **Mrs.F.S.Parikh**, Principal Civil Judge and JMFC, Jambusar , on promotion, to be 9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bharuch.
- 67 **Mr.H.S.Khutwad**, Principal Civil Judge and JMFC, Limkheda, on promotion, to be Additional Chief Judicial Magistrate (CBI Court No.2), Ahmedabad (Rural), vice Mr.A.Y.Dave.
- 68 **Mr.R.S.Purani**, Principal Civil Judge and JMFC, Pardi, on promotion, to be Judge, Small Cause Court, Ahmedabad.
- 69 **Mr.D.K.Soni**, Principal Civil Judge and JMFC, Khedbrahma, on promotion, to be 12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar.
- 70 **Mr.I.M.Sardar**, Additional Civil Judge and JMFC, Halol , on promotion, to be Metropolitan Magistrate, Ahmedabad.
- 71 **Mr.S.A.Galaria**, Principal Civil Judge and JMFC, Shihori , on promotion, to be 11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural).
- 72 **Ms.T.H.Dave**, 2nd Additional Civil Judge and JMFC, Kadi , on promotion, to be 12th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural).
- 73 **Ms.A.R.Tapiawala**, Additional Civil Judge and JMFC, Gandevi, on promotion, to be Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Gandevi.
- 74 **Mr.M.Y.Radhanpurwala**, Principal Civil Judge and JMFC, Limbdi, on promotion, to be 13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar.

- 75 **Ms.N.B.Munshi**, 2nd Additional Civil Judge and JMFC, Ahmedabad (Rural), on promotion, to be 9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Mahesana, vice Mr.S.A.Shaikh.
- 76 **Ms.S.B.Mehta**, Principal Civil Judge and JMFC, Ghoghamba, on promotion, to be 14th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar.
- 77 **Mr.K.R.Pandya**, Principal Civil Judge and JMFC, Ghogha, on promotion, to be Metropolitan Magistrate, Ahmedabad.
- 78 **Mrs.M.M.Soni**, Additional Civil Judge and JMFC, Surat, on promotion, to be 18th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Surat.
- 79 **Mr.U.N.Sindhi**, Principal Civil Judge and JMFC, Paddhari , on promotion, to be 9th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand.
- 80 **Mrs.R.S.Rajput**, Principal Civil Judge and JMFC, Wav , on promotion, to be 10th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand.
- 81 **Mr.P.H.Singh**, JMFC (4th Court), Vadodara, on promotion, to be 20th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Vadodara.
- 82 **Mr.R.J.Mirani**, Principal Civil Judge and JMFC, Mahuva (S) , on promotion, to be 3rd Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Bardoli.
- 83 **Mr.Nareshbhai G.Parmar**, Principal Civil Judge and JMFC, Dehgam, on promotion, to be 15th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Jamnagar.
- 84 **Mr.P.A.Parmar**, Principal Civil Judge and JMFC, Kalyanpur , on promotion, to be 11th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Anand.
- 85 **Mr.M.J.Brahmbhatt**, Additional Civil Judge and JMFC, Kapadwanj, on promotion, to be 5th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Kachchh at Gandhidham.
- 86 **Mr.S.B.Shah**, Principal Civil Judge and JMFC, Harij, on promotion, to be 13th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Ahmedabad (Rural).
- 87 **Mr.M.S.Dave**, Additional Civil Judge and JMFC, Morbi , on promotion, to be 7th Additional Senior Civil Judge and Additional Chief Judicial Magistrate, Banaskantha at Palanpur.
- 88 **Miss N.H.Vasvelia**, Additional Civil Judge and JMFC, Jamnagar, on promotion, to be Judge, Small Cause Court, Ahmedabad.

89 **Mr.A.S.Desai**, 2nd Additional Civil Judge and JMFC, Gondal, on promotion, to be Metropolitan Magistrate, Ahmedabad.

[IV]

Their Lordships are further pleased to pass the order of posting as Judge, Labour Court (Senior Division) of following Officers promoted to the cadre of Senior Civil Judge, as under:

- 1 **Mr.D.N.Tapodhan**, Principal Civil Judge and JMFC, Nalia, on promotion, to be Judge, Labour Court (Senior Division), Bhavnagar.
- 2 **Mr.J.L.Shrimali**, Principal Civil Judge and JMFC, Karjan-Sinor At Sinor , on promotion, to be Judge, Labour Court (Senior Division), Surendranagar.
- 3 **Mr.V.H.Patel**, JMFC (Municipal), Rajkot , on promotion, to be Judge, Labour Court (Senior Division), Rajkot
- 4 **Mr.D.J.Thaker**, JMFC, Rajkot , on promotion, to be Judge, Labour Court (Senior Division), Ahmedbad.
- 5 **Mr.D.R.Vyas**, JMFC (Railways), Ahmedabad , on promotion, to be Judge, Labour Court (Senior Division), Jamnagar.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.
Date : December 31 , 2011

Sd/-
(R.P.Dholaria)
Registrar (Admn.)

No.A.0705/2011(II)[81]

Copy, for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (By letter).
2. The Principal District Judge, _____.
3. The President, Industrial Court, Ahmedabad.
4. The Treasury Officer, _____.
5. _____, Esquire.
6. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Acting
Chief Justice and Judges of the High
Court of Gujarat.

High Court of Gujarat, at Sola,
Ahmedabad – 380 060.
Date : December 31 , 2011.

Sd/-
Registrar (Admn.)

